

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.572/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Master Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394,100 to 104

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

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|----|-------------------|----------|--|-------------|
| 1. | Mivedita R. Sarda | Advocate | Company Master Trademart Pvt Ltd | [Signature] |
|----|-------------------|----------|--|-------------|

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|----|--|-----------------------|-------------------------|-------|
| 2. | Sanyal K Gupta & Sanjay K Gupta | Roz-am-ol Kiyathin | Roz-am-ol & RO (NWR) | Gupta |
|----|--|-----------------------|-------------------------|-------|

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|----|-------------------|----------|--------------------------|-------------|
| 3. | Nawal Kishore Jha | Advocate | Sr. Panel Counsel UOI | [Signature] |
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UOI

ORDER

For orders, see C.P. No.564/2016.

[Signature]
(CHIEF JUSTICE M.M. KUMAR

PRESIDENT

[Signature]
(R. VARADHARAJAN

MEMBER (JUDICIAL